GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2008 TO BE ANSWERED ON 27.07.2017

GUIDELINES UNDER PMGSY

2008. SHRI SANJAY KAKA PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) has not been completed within stipulated time period due to shortage of funds and also the State Governments have not fully utilized the allocated funds during the last financial year and if so, the details thereof, State/UT-wise;
- (b) whether the Government has proposed any new guidelines in view of the problems being faced under the scheme;
- (c) if so, the details thereof;
- (d) whether any guidelines have been issued to the State Governments regarding completion of under constructed road projects within stipulated time period under the said scheme; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) : 'Rural Roads' is a State subject and the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) are tendered, awarded and executed through State Governments. The funds under PMGSY are released to the State Governments based upon their absorption capacity, balance works in hand, unspent balance available, and fulfilling of certain conditions laid down as per the programme guidelines. The funds for the sanctioned projects are made available to the State Governments in two instalments. The first instalment amounting to 50% of the sanctioned value of projects or Annual Allocation (whichever is less) is released considering the opening balance as on 1st April of the Financial Year (including interest accrued). For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds, as well as other prescribed documents/certificates. State-wise details of funds released by the Ministry (Central Share) along with the details of expenditure made by the States under PMGSY during the last financial year i.e. 2016-17 are at **Annexure-1**.

(b) to (e): From time to time, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. Every financial year, the Ministry communicates the annual physical and financial targets of PMGSY to the States well in advance so that the States may devise their action plan to fully achieve these targets. For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019, before the earlier set target date of 2022. Accordingly, all State governments have also formulated annual action plan to complete all sanctioned PMGSY road works within the stipulated time frame.

	Annexure referred i	. .	
Unstarred Question. No. 2008 due for 27.7.2017 State-wise details of funds Released and Expenditure incurred during the year 2016-17 under PMGSY (Rs. In crore)			
1	Andhra Pradesh	197.59	214.54
2	Arunachal Pradesh	205.92	339.01
3	Assam	475.76	273.75
4	Bihar	2958.33	2830.38
5	Chhattisgarh	449.81	313.59
6	Goa	0.00	0.00
7	Gujarat	31.04	40.42
8	Haryana	44.01	57.65
9	Himachal Pradesh	396.61	213.38
10	Jammu & Kashmir	755.61	430.00
11	Jharkhand	819.59	652.62
12	Karnataka	331.95	291.81
13	Kerala	179.45	223.90
14	Madhya Pradesh	1979.48	1393.94
15	Maharashtra	606.00	578.87
16	Manipur	412.19	236.22
17	Meghalaya	211.98	154.21
18	Mizoram	93.36	74.07
19	Nagaland	8.05	2.08
20	Odisha	1925.67	1479.39
21	Punjab	276.66	225.25
22	Rajasthan	559.41	575.08
23	Sikkim	138.16	80.67
24	Tamil Nadu	309.58	253.19
25	Telangana	146.02	164.31
26	Tripura	392.27	84.88
27	Uttar Pradesh	1234.87	900.57
28	Uttarakhand	550.20	315.36
29	West Bengal	819.18	753.54
Total:		16508.72	13152.68